



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Dec/202324/11

DATED: 03/01/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Dec/202324/11 dated 03/01/2024 of Norms Committee - VII for the year 2023-24 was held on 03/01/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000227AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number 9 dated 22.09.2022 and was approved by the committee. Hence, the committee decided to mark the case as approved.	

Case No.	2 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	R R KABEL LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00000242AM23				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC COMPOUND RR EXP(NET CONTENT PVC COMPOUND 325000)	325000.0 Kg	39041090	PVC RESIN	178533.33 Kg
			29173990	Relevant PLASTICIZER	79702.381 Kg
			28365000	Aluminium Trihydrate Fire Retardant	39452.923 Kg
			25070029	Relevant Filler	13150.64 Kg

			38123990	Relevant Stabilizer	23910.714 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	3 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000246AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that this case was manually represented meeting number 9 dated 22.09.2022 and was approved by the committee. Hence, the committee decided to mark the case as approved.	

Case No.	4 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003428AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to call the firm for a Personal hearing along with following information and defer the case	
1. COA report of export item and also composition. 2. Indigenous items to be used in making export item. 3. Complete calculation indicating net import/indigenous items and wastage claimed	

Case No.	5 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	R R KABEL LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00004667AM23				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC COMPOUND RR EXP(PVC COMPOUND RR EXP)	325000.0 Kg	39041090	PVC RESIN	177417.5 Kg
			29173990	Relevant PLASTICIZER	80340 Kg
			25070029	Relevant Filler	53560 Kg
			38123990	Relevant Stabilizer	23432.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	6 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004670AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC COMPOUND RR EXP(PVC COMPOUND RR EXP)	325000.0 Kg	39041090	PVC RESIN	177417.5 Kg
			29173990	Relevant PLASTICIZER	80340 Kg
			25070029	Relevant Filler	53560 Kg
			38123990	Relevant Stabilizer	23432.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	7 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	SOLVAY SPECIALITIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004914AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	8 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00315847AM22

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. % Solid content of Butyl Acrylate. 2. % Content of Butyl Acrylate in export. 3. Details and quantity of indigenous input if any. 4. Manufacturing process in detail, justification of 14% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00315898AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. % Solid content of Butyl Acrylate 2. % Content of Butyl Acrylate and Methacrylic Acid in export 3. Details and quantity of indigenous input if any. 4. Manufacturing process in detail, justification of 15.6 % wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	10 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

HQ File Number	HQRNORM APPLY 00002098AM23
RA File Number	NA
Licence No and Date	0310814941/31/07/2017
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was rejected in meeting no. 2 dated 18.04.2018. Hence, the committee decided to mark the case as rejected.	

Case No.	11 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00382034AM22
RA File Number	NA
Licence No and Date	0310814941/31/07/2017
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was rejected in meeting no. 2 dated 18.04.2018. Hence, the committee decided to mark the case as rejected.	

Case No.	12 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002498AM23
RA File Number	NA
Licence No and Date	0510412937/17/12/2019
Norms Committee Decision: The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	13 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00329138AM22
RA File Number	08AX04000099 AM22
Licence No and Date	0811003836/24/01/2022
Norms Committee Decision: The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	14 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00329143AM22
RA File Number	08AX04000093 AM22
Licence No and Date	0811003837/24/01/2022
Norms Committee Decision: The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	15 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00337244AM22
RA File Number	08AX04000364 AM22
Licence No and Date	0811003924/31/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on	

22.11.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	16 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00346320AM22
RA File Number	26AX04000016 AM22
Licence No and Date	2611000451/07/02/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.11.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	17 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00374167AM22
RA File Number	05AX04000980 AM22
Licence No and Date	0511010644/03/03/2022
Norms Committee Decision:	
The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	18 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00402580AM22

RA File Number	56AX04000095 AM22				
Licence No and Date	5611000864/26/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39075000	SHORT OIL ALKYD RESIN (RESIN CONTENT 70+/-1%) SOLID	1 Kg	29173500	PHTHALIC ANHYDRIDE	0.335 Kg
			29054290	PENTAERYTHRITOL	0.210 Kg
			27073000	MIXED XYLENE	0.310 Kg
			29159099	LAURIC ACID	0.2251 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000233AM23
RA File Number	10AX04000015 AM23
Licence No and Date	1011001042/13/04/2022
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to reject the case.	

Case No.	20 / NC/7/MEET/Dec/202324/11
----------	------------------------------

Case Status	Case Rejected
Party Name	MANGALAM ORGANICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000443AM23
RA File Number	03AX04001371 AM22
Licence No and Date	0311014208/27/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	21 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000675AM23
RA File Number	04AX04000088 AM23
Licence No and Date	0411003257/09/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	22 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	JAGUAR PETROPACKS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000693AM23
RA File Number	07AX04000143 AM23
Licence No and Date	0711003947/10/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	23 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000768AM23
RA File Number	02AX04000081 AM23
Licence No and Date	0211002402/13/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	24 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	TECHFAB (INDIA) INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000857AM23
RA File Number	03AX04000594 AM23
Licence No and Date	0311014816/19/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Details of indigenous input with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	25 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

and Date	
HQ File Number	HQRNORM APPLY 00000943AM23
RA File Number	26AX04000012 AM23
Licence No and Date	2611000592/23/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	26 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00000979AM23
RA File Number	08AX04000297 AM23
Licence No and Date	0811005006/25/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	27 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00006221AM23
RA File Number	NA
Licence No and Date	0811005006/25/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	28 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001066AM23
RA File Number	03AX04000895 AM23
Licence No and Date	0311015098/30/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	29 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00001202AM23				
RA File Number	34AX04000176 AM23				
Licence No and Date	3411002334/06/06/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39069090	HARD ACRYLIC EMULSION (SPTR AHM, SPTR ALM, SPTR NAHM, SPTR NALM) STYRENE BUTYLACRYLATE CO-POLYMER LATEX & RESIN)(HARD ACRYLIC EMULSION (SPTR AHM, SPTR ALM, SPTR NAHM, SPTR NALM) STYRENE	2500000.0 Kg	29025000	Styrene	1875000.0 Kg
			29161310	Methacrylic Acid	25000.0 Kg
			29161210	Butyl Acrylate	625000.0 Kg

	BUTYLACRYLATE CO-POLYMER LATEX & RESIN)) (Solid Content 100%)				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	30 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00001203AM23				
RA File Number	34AX04000177 AM23				
Licence No and Date	3411002335/06/06/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39069090	HARD ACRYLIC EMULSION (SPTR AHM, SPTR ALM, SPTR NAHM, SPTR NALM) STYRENE BUTYLACRYLATE CO-POLYMER LATEX & RESIN)(HARD ACRYLIC EMULSION (SPTR AHM, SPTR ALM, SPTR NAHM, SPTR NALM) STYRENE BUTYLACRYLATE CO-POLYMER LATEX & RESIN)) (Solid Content 100%)	2500000.0 Kg	29025000	Styrene	1875000.0 Kg
			29161310	Methacrylic Acid	25000.0 Kg
			29161210	Butyl Acrylate	625000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	31 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001204AM23
RA File Number	34AX04000178 AM23
Licence No and Date	3411002336/06/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39069090	HARD ACRYLIC EMULSION (SPCRYL MOFG, SPCRYL LOFG, SPCRYL HOF, SPCRYL LOP, SPCRYL 160, SPCRYL 170) STYRENE METHYL METHACR(HARD ACRYLIC EMULSION (SPCRYL MOFG, SPCRYL LOFG, SPCRYL HOF, SPCRYL LOP, SPCRYL 160, SPCRYL 170) STYRENE METHYL METHACRYLATE CO-POLYMER LATEX & RESIN)) (Solid Content 100%)	2500000.0 Kg	29025000	Styrene	742500.0 Kg
			29029090	ALPHA METHYL STYRENE	990000.0 Kg
			29161100	ACRYLIC ACID	990000.0 Kg
			29161210	BUTYL ACRYLATE	123750.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	32 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001207AM23
RA File Number	34AX04000179 AM23
Licence No and Date	3411002338/06/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39069090	HARD ACRYLIC EMULSION (SPCRYL MOFG, SPCRYL LOFG, SPCRYL HOF, SPCRYL LOP, SPCRYL 160, SPCRYL 170) STYRENE METHYL METHACR(HARD ACRYLIC EMULSION (SPCRYL MOFG, SPCRYL LOFG, SPCRYL HOF, SPCRYL LOP, SPCRYL 160, SPCRYL 170) STYRENE METHYL METHACRYLATE CO-POLYMER LATEX & RESIN)) (Solid Content 100%)	2500000.0 Kg	29025000	Styrene	742500.0 Kg
			29029090	ALPHA METHYL STYRENE	990000.0 Kg
			29161100	ACRYLIC ACID	990000.0 Kg
			29161210	BUTYL ACRYLATE	123750.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Dec/202324/11
----------	------------------------------

Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001222AM23
RA File Number	05AX04000697 AM23
Licence No and Date	0511013037/06/06/2022
Norms Committee Decision: The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	34 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001252AM23
RA File Number	34AX04000181 AM23
Licence No and Date	3411002359/07/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Detailed catalogue of newly added item L-61. 2. Since you are adding one new raw material (as compare to earlier license), quantity of other raw material may change. Please clarify. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	35 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001259AM23
RA File Number	08AX04000060 AM23

Licence No and Date	0811005129/08/06/2022
Norms Committee Decision: The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	36 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	DEVASHISH POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001603AM23
RA File Number	03AX04000860 AM23
Licence No and Date	0311015798/23/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	37 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001626AM23
RA File Number	08AX04000469 AM23
Licence No and Date	0811005299/23/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	38 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected

Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001749AM23
RA File Number	34AX04000277 AM23
Licence No and Date	3411002446/29/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	39 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00001807AM23
RA File Number	06AX04000112 AM23
Licence No and Date	0611001453/01/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	40 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002073AM23
RA File Number	08AX04000611 AM23
Licence No and Date	0811005518/15/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	41 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002083AM23
RA File Number	04AX04000350 AM23
Licence No and Date	0411003640/15/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	42 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002128AM23
RA File Number	07AX04000493 AM23
Licence No and Date	0711004710/19/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee decided to transfer the case to NC-I.	

Case No.	43 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002460AM23
RA File Number	09AX04000397 AM23
Licence No and	0911003439/04/08/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	44 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002466AM23
RA File Number	04AX04000408 AM23
Licence No and Date	0411003762/04/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	45 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002710AM23
RA File Number	08AX04000821 AM23
Licence No and Date	0811005783/22/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	46 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002739AM23
RA File Number	08AX04000840 AM23
Licence No and Date	0811005809/23/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	47 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00006210AM23
RA File Number	NA
Licence No and Date	0811005809/23/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	48 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002757AM23
RA File Number	08AX04000853 AM23
Licence No and Date	0811005823/24/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	49 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002818AM23
RA File Number	08AX04000855 AM23
Licence No and Date	0811005839/29/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	50 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	NAVCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002832AM23
RA File Number	09AX04000449 AM23
Licence No and Date	0911003558/29/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. To indicate calculation for the requirement of raw materials, taking 60% DRC Rubber Latex imported and other indigenous raw materials to manufacture Latex Examination Gloves (Approx. weight of pair 10.08 +/- 0.32 grams) 2. To give composition of Latex Examination Gloves. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	51 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved

Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00002861AM23				
RA File Number	07AX04000728 AM23				
Licence No and Date	0711005132/30/08/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	500.0 MTS	39011020	LDPE GRANULES	168 MTS
			39011010	LLDPE GRANULES	26.25 MTS
			39019000	EXCEED METALLOCENE POLYETHYLENE RESIN	236.25 MTS
			39081049	NYLON	78.75 MTS
			39019000	BYNEL ADHESIVE RESIN	15.75 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	52 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	SHRINATH FLEXIPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002887AM23
RA File Number	09AX04000485 AM23
Licence No and Date	0911003573/01/09/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201012	Multi Layer Co- Extruded Plastic Packaging Material Unprinted (SHRINK FILM)(PLASTIC PRODUCTS)	100000.0 Kg	39014010	LLDPE GRANUELS	78000.0 Kg
			39011020	LDPE GRANUELS	26250.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	ALCEDO PHARMACHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002925AM23
RA File Number	09AX04000491 AM23
Licence No and Date	0911003579/02/09/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024

1. % Assay of export item.
2. COA of export item.
3. Complete technical details as per Annexure to Appendix 4E, showing stepwise process detail, reaction and % yield.
4. Material balance for entire process.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	54 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	HIGHRANGE RUBBER AND COIR PRODUCTS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002949AM23
RA File Number	10AX04000154 AM23
Licence No and Date	1011001333/05/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 16.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	55 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002961AM23
RA File Number	34AX04000544 AM23
Licence No and Date	3411002735/06/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Please give stage 1 of the manufacturing process in Annexure 'B'. 2. In stage II, blended modified Resin (BMR) is mixed with silica to get final product. Please give complete details of BMR indicating its composition and net content of Amino Resin. 3. Complete details of import item which is shown as resin. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	56 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	TOYOMO ADVANCED MATERIALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00002964AM23
RA File Number	34AX04000493 AM23
Licence No and	3411002740/06/09/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Indigenous items like filler material and other chemicals to use in the export item and accordingly to fill the imported and indigenous items per kg or MT in 4 E annexure. 2. Wastage occurs in manufacturing products indicating net content and wastage separately. 3. Reason for using high content of Fiberglass roving/fabric/mats/surface veils in the export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004409AM24
RA File Number	NA
Licence No and Date	0511014684/06/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 04.01.2024 1. % Solid content in the export. 2. % Composition of export item. 3. Complete technical details as per Annexure to Appendix 4E. 4. Details of part license for this export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003026AM23

RA File Number	30AX04000235 AM23				
Licence No and Date	3011002571/09/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39202090	Thermal BOPP Film (Containing 42% EVA)	500000.0 Kg	39202090	BOPP Film	298700 Kg
			39013000	EVA Copolymer (Ethylene Vinyl Acetate)	225750 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	59 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003109AM23
RA File Number	05AX04001689 AM23
Licence No and Date	0511014806/14/09/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 16.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	60 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ANAR MCAT ADVANCED ELECTRONIC CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

HQ File Number	HQRNORM APPLY 00003127AM23
RA File Number	08AX04000891 AM23
Licence No and Date	0811006020/15/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 16.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	61 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003133AM23
RA File Number	03AX04003132 AM23
Licence No and Date	0311017881/15/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Net weight of export product. 2. % Solid content of item no. 3 and 5. 3. % Net content of each import item in export. 4. Material balance in import and export on solid content basis. 5. Production / Consumption data certified by GST Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	62 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003143AM23
RA File Number	09AX04000524 AM23
Licence No and Date	0911003629/15/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SELF ADHESIVE POLYPROPYLENE FILM (145 GSM +/- 10%)(SELF ADHESIVE POLYPROPYLENE FILM (145 GSM +/- 10%))

ITC HS Code of Export item: 39199010

Quantity: 600000.0 SQUARE METERS (SQM)

Import items:

S.No.	ITC HS Code of import item	Item Description	Quantity recommended
1.	39021000	POLYPROPYLENE FILM-80 MICRONS +/- 10%-VARIOUS COLOURS/TRANSPARENT-VARIOUS WIDTHS	624000.0 Sq. Mt
2.	48064010	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	624000.0 Sq. Mt
3.	35069110	HOT MELT ADHESIVE (100% SOLID RUBBER BASED)	14400.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00003163AM23				
RA File Number	05AX04001732 AM23				
Licence No and Date	0511014869/16/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of Export item			Code of import item		
40052090	THERMOPLASTIC RUBBER (TPR) COMPOUND(THERMOPLASTIC RUBBER (TPR) COMPOUND)	500000.0 Kg	40021930	STYRENE BUTADIENE STYRENE	412,000 Kg
			40029990	STYRENE ETHYLENE BUTADIENE STYRENE	103,000 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	64 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003303AM23
RA File Number	07AX04000895 AM23
Licence No and Date	0711005302/22/09/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	65 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003323AM23
RA File Number	07AX04000899 AM23
Licence No and Date	0711005308/23/09/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	66 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003327AM23
RA File Number	02AX04000377 AM23
Licence No and Date	0211003097/23/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39094090	MODIFIED PHENOLIC RESIN	1 Kg	29071940	PARA TERTIARY BUTYL PHENOL	0.740 Kg
			29121200	PARALDEHYDE	0.360 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	67 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

HQ File Number	HQRNORM APPLY 00003415AM23
RA File Number	32AX04000282 AM23
Licence No and Date	3211003721/27/09/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.05.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	68 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	GUARNIFLON INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00003447AM23				
RA File Number	03AX04003212 AM23				
Licence No and Date	0311018234/28/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39209949	PTFE Molded Sheet or PTFE Molded Sheet Pieces	294117.0 Kg	39046100	PTFE Powder	300000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	69 / NC/7/MEET/Dec/202324/11				
Case Status	Case Deferred				
Party Name	ATC TIRES AP PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00003456AM23				
RA File Number	26AX04000056 AM23				
Licence No and	2611000721/29/09/2022				

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Composition of Mix of rubber and other ingredients indicating rubber content and other content separately for each export item. 2. Indigenous items to use in the manufacturing and to give total quantity of import items and indigenous items and wastage percentage. 3. The import items description in 4 E is different from the details submitted in application and it should be exactly matched with each other. 4. Details with specification of items - Auxiliary materials, Tire consolidation aid, Textile Tire Reinforcement. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	70 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003512AM23
RA File Number	13AX04000176 AM23
Licence No and Date	1311001488/03/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	71 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	KHANNA POLYRIB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003520AM23
RA File Number	06AX04000218 AM23
Licence No and	0611001635/03/10/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	72 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003526AM23
RA File Number	08AX04001134 AM23
Licence No and Date	0811006194/04/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Manufacturing process of WEAK BASE ANION EXCHANGE RESIN from SEMI PROCESSED WEAK BASE ANION EXCHANGE RESIN 2. End use of Export item. 3. On charging the resin with Hydrochloric acid, the volume of resin will be increased, therefore, to give complete calculation of requirement of raw material. 4. How much charged water/liquid will be obtained after the charging the WEAK BASE ANION EXCHANGE with Hydrochloric acid and to tell whether again recharging can also be made with discharge resin. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003577AM23
RA File Number	05AX04001826 AM23
Licence No and	0511015195/07/10/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	74 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003599AM23
RA File Number	03AX04003368 AM23
Licence No and Date	0311018449/09/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	75 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	GIRIRAJ TRADING CO.
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003685AM23
RA File Number	03AX04003297 AM23
Licence No and Date	0311018550/13/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	76 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	TECHNO WAXCHEM PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00003686AM23				
RA File Number	02AX04000393 AM23				
Licence No and Date	0211003175/13/10/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39094090	MODIFIED PHENOLIC RESIN	1 Kg	29071940	PARA TERTIARY BUTYL PHENOL	0.740 Kg
			29121200	PARALDEHYDE	0.360 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	77 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	FISHFA RUBBERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003710AM23
RA File Number	24AX04000190 AM23
Licence No and Date	2411001928/14/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023	
1. NOC from MOEF &CC for the import of USED RUBBER TUBES WITHOUT VALVES STANDARD with declaration that this NOC has not been used in import of restricted item import. 2. Calculation for the requirement of raw materials indicating Indigenous items used in making Reclaimed rubber and accordingly to fill in 4 E annexure.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	78 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00003722AM23				
RA File Number	05AX04001988 AM23				
Licence No and Date	0511015317/14/10/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042200	PVC Compound-AVS 75T-B1((Net Contents of Imported Inputs in export item: 1. PVC Suspension Resin Grade S-70= 223600.00 KGS. 2. Coated Calcium Carbonate(Omyacarb 1AT-IP)=56000.00 KGS., 3. Stabilizer(Rup-143)=8800.00 KGS.))	400000.0 Kg	39042110	PVC Suspension Resin Grade S-70	219340.952 Kg
			38249900	Coated Calcium Carbonate(Omyacarb 1AT-IP)	54933.33 Kg
			38122090	Stabilizer(Rup-143)	8632.380 Kg
39042200	PVC Compound-AVSS 75T-B((Net Contents of Imported Inputs in export item: 1. PVC Suspension Resin Grade S-70= 412158.055 KGS., 2. Vinycizer-124 / PL200= 74188.450 KGS., 3. Coated Calcium Carbonate(Omyacarb 1AT-IP)= 103039.514 KGS.), 4. Stabilizer(Rup-143)= 14425.532 KGS.))	678000.0 Kg	39042110	PVC Suspension Resin Grade S-70	404307.425 Kg
			29173400	Vinycizer-124 / PL200	72775.3367 Kg
			38249900	Coated Calcium Carbonate(Omyacarb 1AT-IP)	101076.857 Kg
			38122090	Stabilizer(Rup-143)	14150.76 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	79 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003739AM23
RA File Number	06AX04000225 AM23
Licence No and Date	0611001656/14/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	80 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003786AM23
RA File Number	04AX04000591 AM23
Licence No and Date	0411004252/17/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	81 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003830AM23
RA File Number	03AX04003673 AM23
Licence No and	0311018710/19/10/2022

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: All Truck Bus Radial Tyres (Tube less)

ITC HS Code of Export item : 40112010

Quantity : 4,000 MT

Import Item:

S. No.	ITC HS Code of import item	Item Name	Quantity recommended for 100 MT. of export product
1.	40012200	Natural Rubber	38.711 MT
2.	40023900	Bromo butyl Rubber	2.595 MT
3.	40022000	Synthetic Rubber PBR	3.625 MT
4.	59021010	Nylon Tyre Cord Fabric – Dipped	0.212 MT
5.	28030010	Carbon Black	20.464 MT
6.	39094090	Synthetic Resin	Deleted specific name not given
7.	38231100	Stearic Acid	0.785MT
8.	27129090	Micro Crystalline Wax	0.297 MT
9.	38123990	Rubber Chemicals – Retarders	0.104 MT
10.	38123990	Structol	0.244 MT
11.	28112200	Sillica	3.1 MT
12.	39094090	Misc Chemicals	0.053 MT
13.	39111090	Hydrocarbon Resin	0.1735 MT

14.	38249900	Manbond 680C	0.089 MT
15.	40021990	Synthetic Rubber SBR	0.484 MT
16	72173020	Bead wire	5.726 MT
17.	29319090	Sulphur Silane	0.239 MT
18.	40026000	Isoprene Rubber SKI	0.093 MT
19.	38123910	Rubber Chemicals Antioxidant	1.269 MT
20.	38121000	Rubber Chemicals Accelerator s	0.481 MT
21.	27102090	Rubber process Oil	0.624 MT
22	38249900	Insoluble Sulphur	0.994 MT
23.	73129000	Steel Tyre Cord	16.589 MT
24.	28170010	Zinc Oxide	2.306 MT
25.	44209090	Wood Rosin	0.301 MT
26	38249900	Soluble Sulphur	0.284 MT
27	40021990	Synthetic Rubber SSBR	0.06 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 8,11,13,17, 21, 22,25 & 26,) as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	THE SHAKTI PLASTIC INDUSTRIES
Meeting Number	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

and Date	
HQ File Number	HQRNORM APPLY 00003851AM23
RA File Number	03AX04003750 AM23
Licence No and Date	0311018732/20/10/2022
Norms Committee Decision:	
The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	83 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	EB PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003855AM23
RA File Number	05AX04002076 AM23
Licence No and Date	0511015434/20/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	84 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	BAJAJ ACOUSTICS
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003859AM23
RA File Number	05AX04001756 AM23
Licence No and Date	0511015435/20/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	85 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	COSMO SPECIALITY CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003932AM23
RA File Number	03AX04000776 AM23
Licence No and Date	0311018890/27/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	86 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003974AM23
RA File Number	05AX04002137 AM23
Licence No and Date	0511015513/31/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	87 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00003985AM23
RA File Number	26AX04000064 AM23
Licence No and Date	2611000751/31/10/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	88 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004008AM23
RA File Number	09AX04000680 AM23
Licence No and Date	0911003889/01/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	89 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004036AM23
RA File Number	06AX04000249 AM23
Licence No and Date	0611001695/02/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	90 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

HQ File Number	HQRNORM APPLY 00004244AM23
RA File Number	08AX04001138 AM23
Licence No and Date	0811006406/09/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Manufacturing process of STRONG BASE ANION EXCHANGE RESIN from SEMI PROCESSED STRONG BASE ANION EXCHANGE RESIN 2. End use of Export item. 3. On charging the resin with Hydrochloric acid, the volume of resin will be increased, therefore, to give complete calculation of requirement of raw material. 4. How much charged water/liquid will be obtained after the charging the WEAK BASE ANION EXCHANGE with Hydrochloric acid and to tell whether again recharging can also be made with discharge resin? Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	91 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	THEJO ENGINEERING LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004369AM23
RA File Number	04AX04000712 AM23
Licence No and Date	0411004449/15/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	92 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024

HQ File Number	HQRNORM APPLY 00004390AM23
RA File Number	07AX04001177 AM23
Licence No and Date	0711005711/16/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/09 dated 12.12.2023 1. Generic name of import item no. 5 Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	93 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	SUPREME POLYWEAVE PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00004517AM23				
RA File Number	03AX04003873 AM23				
Licence No and Date	0311019407/21/11/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232100	ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAG)(ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAG))	300000.0 Kg	39012000	HDPE GRANULES	226800.0 Kg
			39014010	LLDPE GRANULES	78750.0 Kg
			32061900	COLOUR MASTER BATCH	9450.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	94 / NC/7/MEET/Dec/202324/11				
Case Status	Case Approved				
Party Name	K.L.J. POLYMERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024				
HQ File Number	HQRNORM APPLY 00004674AM23				
RA File Number	05AX04002490 AM23				
Licence No and Date	0511016075/29/11/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40052090	THERMOPLASTIC RUBBER (TPR) COMPOUND(THERMOPLASTIC RUBBER (TPR) COMPOUND)	100000.0 Kg	40021930	STYRENE BUTADIENE STYRENE	82400.0 Kg
			40029990	STYRENE ETHYLENE BUTADIENE STYRENE	20600 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	95 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004706AM23
RA File Number	24AX04000230 AM23
Licence No and Date	2411002034/30/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	96 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004823AM23
RA File Number	03AX04004400 AM23
Licence No and Date	0311019770/06/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Net weight of export product. 2. % Solid content of item no. 3 and 5. 3. % Net content of each import item in export. 4. Material balance in import and export on solid content basis. 5. Production / Consumption data certified by GST Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	97 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	ORIENTAL EXPORT CORPORATION
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004849AM23
RA File Number	03AX04004475 AM23
Licence No and Date	0311019795/06/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	98 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	BOTANIC HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004892AM23
RA File Number	09AX04000792 AM23
Licence No and Date	0911004132/08/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	99 / NC/7/MEET/Dec/202324/11
Case Status	Case Rejected
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004895AM23
RA File Number	04AX04000806 AM23
Licence No and Date	0411004588/08/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	100 / NC/7/MEET/Dec/202324/11
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004897AM23
RA File Number	07AX04001337 AM23
Licence No and Date	0711005901/08/12/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201099	STRETCH FILM(STRETCH FILM)	150.0 MTS	39011010	Linear Low Density Polyethylene	78.75 MTS
			39019000	Exceed Metallocene Polyethylene Resin	78.75 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	101 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00004961AM23
RA File Number	03AX04004563 AM23
Licence No and Date	0311019952/13/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Net weight of export product. 2. % Solid content of item no. 3 and 5. 3. % Net content of each import item in export. 4. Material balance in import and export on solid content basis. 5. Production / Consumption data certified by GST Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	102 / NC/7/MEET/Dec/202324/11
----------	-------------------------------

Case Status	Case Deferred
Party Name	NUMAKERS ASIA LLP
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00005015AM23
RA File Number	52AX04001713 AM23
Licence No and Date	5211003770/15/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Manufacturing Process in detail with justification of wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	103 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	GULF OIL LUBRICANTS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00005023AM23
RA File Number	03AX04004584 AM23
Licence No and Date	0311020039/16/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Weight of export item no.1. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	104 / NC/7/MEET/Dec/202324/11
Case Status	Case Deferred
Party Name	AJE MERCANTILE PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024
HQ File Number	HQRNORM APPLY 00005231AM23
RA File Number	03AX04004799 AM23
Licence No and Date	0311020219/22/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Dec/2023-24/11 dated 03.01.2024 1. Composition of export item and its catalogue . 2. COA of export item. 3. Complete technical description as per annexure to appendix 4E. 4. Complete chemical description of import item no. 3 along with its catalogue. 5. Justification of 10% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	105 / NC/7/MEET/Dec/202324/11	
Case Status	Case Approved	
Party Name	CEAT LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Dec/ 202324/ 11 and 03/01/2024	
HQ File Number	HQRNORM APPLY 00005273AM23	
RA File Number	03AX04004550 AM23	
Licence No and Date	0311020256/26/12/2022	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Name of Export Item : Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)		
ITC HS Code of Export item : 40111010		
Quantity: 6,000.0 MT		
ITC HS Code of import item	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
40012200	Natural Rubber (HSN Code No. : 40012200 and 40012100)	20.894

40023900	Bromobutyl Rubber	2.957
59021010	Nylon Tyre Cord Fabric Dipped	7.421
59022010	Nylon Tyre Cord Fabric – Dipped	1.181
28030010	Carbon Black	23.024
39094090	Synthetic Resin	DELETED
27129090	Microcrystalline Wax	0.310
38123990	Rubber Chemical Retarder	0.102
38123990	Structol	0.338
39094090	Misc Chemicals	0.135
35069999	Adhesive agent	0.036
38249900	Zincolet	0.128
38249900	Monobond 680c	0.043
73129000	Steel tyre cord	7.544
40021990	Synthetic Rubber SBR	10.062
40022000	Synthetic Rubber PBR	7.421
40026000	Isoprene rubber	0.704
40030000	reclaimed rubber	0.740
72173020	Bead Wire	3.691
38249900	Sulphur	0.866

38231100	Stearic acid	0.585
28112200	Silicon dioxide.	3.433
40021990	Synthetic Rubber SSBR	5.132
38121000	Sulphur Silane	0.282
34049090	WAX BLEND	0.091
39111090	Hydrocarbon Resin	0.693
40023100	Butyl Rubber	0.972
40026000	Liquid Isoprene rubber	0.057
38123910	Rubber Chemical Antioxidant	1.059
38121000	Rubber Chemical Accelerator	0.689
27102090	Rubber Process Oil	2.744
28170010	Zinc Oxide	1.81
25070029	Kaolin	0.019
38249900	solubleSulphur	0.531
44209090	wood rosin	0.001
39119090	resin sylvatraxx	0.003

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 8,11,13,17, 21, 22,25 &,26,) as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

106 **Party Name: DDEV PLASTIKS INDUSTRIES LIMITED**

License No and Date: 0311016695 Dt. 29/07/2022

HQ File Number: HQRNORMAPPLY00002338AM23

The committee considered the case as per agenda and noted that due to typographical error quantity of export item was missing in the Norms fixed by the committee in meeting no. 9 dated 12.12.2023. Hence, the committee decided to correct the typographical error as under:

Export Item: Semi conducting Compound Thermoset

ITC HS Code of Export item: 39019000

Quantity: 500 MTS

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE